GOVERNMENT OF TELANGANA ABSTRACT

Arbitration and Mediation – International Arbitration and Mediation Centre (IAMC), Hyderabad – Designating International Arbitration and Mediation Centre at Hyderabad as the arbitral /mediation institution for all the Ministries, Departments, Public Sector Companies and other entities controlled or managed by the Government of Telangana – Orders – Issued.

G.O.Ms.No.6

LAW (E) DEPARTMENT

Dated: 17.03.2022. Read the following:-

- 1. The International Arbitration and Mediation Centre Trust (IAMC Trust), Hyderabad, Trust Deed, dated 20.08.2021.
- Memorandum of Understanding, dated 27.10.2021 between the Government of Telangana and the International Arbitration & Mediation Centre Trust, Hyderabad.
- 3. From the Registrar General, High Court for the State of Telangana, Hyderabad, Letter ROC No.2462/SO/2021, dated 08.11.2021.
- 4. G.O.Ms.No.76, Law (E) Department, dated 12.11.2021.

ORDER

The India's First International Arbitration and Mediation Centre at Hyderabad (IAMCH) has been set up by the International Arbitration and Mediation Centre Trust (IAMC Trust), Hyderabad, a public charitable trust declared by the Hon'ble Chief Justice of India under a Trust Deed first read above, executed on 20th August, 2021, to promote various types of alternate dispute resolution (ADR), in particular arbitration, mediation and conciliation, which would provide an effective avenue for access to justice, so as to render speedy and effective justice and also to reduce the caseload on the courts in the State.

2. A Memorandum of Understanding (MoU) second read above has been entered between the Government of Telangana and the International Arbitration and Mediation Centre Trust (IAMC Trust) on 27.10.2021.

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3. According to Clause-5 (**IACH's Case Management Services**) of the Memorandum of Understanding, Government hereby direct all the Ministries, Departments, Public Sector Companies, and other entities controlled or managed by the Government of Telangana:

- to designate IAMCH as the arbitral / mediation institution in all their contracts, agreements, purchase orders, etc. (Contracts) having value of more than Rs.3 crores (Rupees three crores only) and containing an arbitration clause;
- (ii) in respect of subsisting Contracts of value of more than Rs.10 crores (Rupees ten crores only) to discuss with the counterparty to such Contract a suitable amendment to designate IAMCH as the arbitral / mediation Institution; and
- (iii) in respect of ongoing ad-hoc arbitrations of the value more than Rs.10 crores (to which Government of Telangana, or its instrumentalities are parties) to make a request to the arbitral Tribunal to utilize the services of the IAMCH for conducting their arbitration.

4. For further details about the International Arbitration and Mediation Centre at Hyderabad (IAMCH), please visit Centre's website <u>https://iamch.org.in/</u>.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF TELANGANA)

SOMESH KUMAR CHIEF SECRETARY TO GOVERNMENT

То

All the Special Chief Secretaries / Principal Secretaries / Secretaries / Special Secretaries to Government, T.S.Secretariat, Hyderabad.

All the Departments of Secretariat (with a request to communicate the orders to all the offices under their administrative control).

All the District Collectors.

All the HoDs.

All the Public Sector Companies (under the control of Government) The Registrar General, High Court for the State of Telangana (With a request to communicate the orders to all the subordinate judiciary).

The Advocate General, High Court Buildings, Hyderabad.

The State Public Prosecutor, High Court Buildings, Hyderabad.

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The Additional Advocate General, High Court Buildings, Hyderabad.

The Additional Public Prosecutor, High Court Buildings, Hyderabad.

The Administrator, Government Pleaders Office, High Court Buildings, Hyderabad.

All the Private Secretaries to the Hon'ble Ministers (with a request to place the orders before the Hon'ble Ministers).

Copy to: The International Arbitration & Mediation Centre,

21st & 22nd Floor, Vijay Krishna Towers,

Financial District, Nanakramguda,

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Hyderabad, Telangana - 500 032 (Next to Fairfield by Marriott). : S/f and S/c.

// Forwarded :: By Order //

SECTION OFFICER